

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 14
(TO BE ANSWERED ON THE 22nd July 2024)**

SITE CLEARANCE FOR PARANDUR AIRPORT, CHENNAI

*14. SHRI P. WILSON

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of current progress, budget allotted, and tentative completion of new greenfield airport for Chennai in Parandur, Kancheepuram District and reasons for delay in granting site clearance; and
(b) whether Government has taken any steps to implement the notification dated 10th January, 2023 making Madurai Airport operational 24/7, reasons for non-inclusion of Madurai Airport under Bilateral Air Services Agreement (BASA) with other countries, and details of steps taken to announce Madurai Airport as an international airport?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) & (B) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 14 FOR REPLY ON 22.07.2024 REGARDING SITE CLEARANCE FOR PARANDUR AIRPORT, CHENNAI ASKED BY SHRI P. WILSON.

(a): As per Greenfield Airports (GFA) Policy, 2008, Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise has submitted an application to Ministry of Civil Aviation (MoCA) for grant of 'Site-Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu. The proposal has been examined in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence/Indian Air Force as per GFA Policy. After completion of the consultation process, the proposal was placed before the Steering Committee on Greenfield Airports and the same has been recommended for grant of Site Clearance to TIDCO for the development of Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu on 09.07.2024.

As per the GFA Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc. rests with the concerned airport developer i.e. TIDCO in this case.

(b): Madurai airport is a customs airport and is presently connected with Dubai, Singapore and Sri Lanka. Further, AAI has issued a Memo dated 10.01.2023 for different Directorates of AAI making Madurai Airport operational 24/7. However, at present, there is no request from Airlines for 24/7 operations at Madurai Airport.

Operations of foreign airlines are governed by bilateral Air Services Agreement (ASA) between India and the respective country (which has designated the airline). Any foreign airline can operate to/from a point (airport) in India if it is designated as a point of call in the ASA. At present, Government of India follows a policy of promoting more international operations by Indian carriers from non-metro points either directly or through their own domestic operations. Accordingly, the policy is not to grant any non-metro airport as a new point of call in the ASAs to any foreign carrier.
